

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Cox & Kings Limited Date of Commencement of Liquidation: 16-12-2021; List of Stakeholders as on Date: 17-08-2022; Name of IP: Mr. Ashutosh Agarwala; Process Number: 1; Last 5 digit of registration number: 11901

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				77280929				NA
2	Liquidation costs incurred till date				24975452				NA
3	Secured financial creditors	7	34467466409	7	34451421413		16044996		Annexure 3
4	Unsecured financial creditors	27	49483440304	27	49373732320		109707984		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	1453	784279911	1453	721223340		63056571		Annexure 6
7	Operational creditors (Government Dues)	23	11422047734	23	2238474763	8734574110	448998861		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1015	3234713387	1015	2151667988	434633541	648411857		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	40	20499836	40	14800000		5699836		Annexure 9
Total		2565	99412447581	2565	89053576205	9169207651	1291920105	0	